

[Translation]

[English]

Promotion of Tourism in Daman

2915. SHRI N.J. RATHAVA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government have formulated any plan for promotion of tourism in the Union Territory of Daman;

(b) if so, the details thereof;

(c) the number of tourists likely to visit Daman during this year;

(d) the amount allocated by the Union Government for the purpose during the Eighth Five Year Plan; and

(e) the steps taken by the Government to promote tourism there?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir. However the Tourism Task Force has been asked to prepare a Master Plan for Tourism for Diu-

(b) Does not arise.

(c) Estimates of likely tourist arrivals are not available with the Daman Administration.

(d) and (e). Development of Tourism is primarily the responsibility of the State/Union Territory Governments. However, the Department of Tourism extends financial assistance on specific projects based on their merit, availability of funds and inter-se-priorities. Special assistance for the development of tourism in Diu will however be earmarked for release this year.

World Bank Assistance for Sri Ram Sagar Project in A.P.

2916. SHRI DHARAMBIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the World Bank has stopped the financial assistance for the Sri Ram Sagar project in Andhra Pradesh;

(b) if so, the reason thereof;

(c) the quantum of the World Bank assistance agreed upon and the assistance given so far; and

(d) the alternative arrangement proposed in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). No, Sir. The World Bank has requested Govt. of Andhra Pradesh not to submit claims for reimbursement of Project works (other than for resettlement) until the following decisions and actions have been made:-

(1) In Sri Ram Sagar Project, the allocation principles, and associated legal framework for distribution of water, revised water balance, and revised project scope, design, and construction programme should be advised to the Bank.

(2) In Sri Sullam Right Bank Canal, the revised water balance for the Krishna Basin (within Andhra Pradesh, and within the framework of the Tribunal rules) should be

completed in accordance with agreed principles; the allocation to Srisaïlam Right Bank Canal should be identified, and the implications for other projects in the basin (existing and proposed) analysed.

- (3) For both projects, Govt. of Andhra Pradesh should agree with the Dam Safety Review Panel a schedule for addressing and resolving issues set out in their recent reports.

(c) Sri Ram Sagar Project is a sub-project of the World Bank assisted A.P. Irrigation Project-II. Under A.P. Irrigation Project-II, against the total credit of US \$ 215.110 million (as of 31.5.1992), reimbursement of US \$ 48.504 million has been availed until 30th June, 1992.

(d) The issues raised by the World Bank have been discussed in a meeting held recently in the Ministry of Water Resources in which the representatives of the Government of Andhra Pradesh and the World Bank also participated.

On receipt of a communication from the Government of Andhra Pradesh regarding conversions of irrigated wet area into irrigated dry area under Sri Ram Sagar Project and according priority to adequate release of water from the Sri Saïlam Reservoir for the Madras Water Supply Project and the Sri Saïlam Right Bank Canal Project, the Matter would be taken up with the World Bank.

Power Plant in Maharashtra with Foreign Assistance

2917. SHRI RAM NAIK: Will the Minister of POWER be pleased to state:

(a) whether the Government have re-

ceived any proposal of M/s. Enron Power Corporation and General Electric Company to instal a 2000 MW power plant near Dabhol in Maharashtra;

(b) if so, the percentage of share capital of companies;

(c) whether the site for the plant has been selected;

(d) if so, whether the scheme for the rehabilitation of the displaced persons have been finalised; and

(e) the cost of generation of power comparable with the present cost of generation of power in Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) M/S. Enron Power Corporation and General Electric Company have expressed their interest in putting up a 2000/2400 MW Power Planned near Dabhol in Maharashtra.

(b) to (e). These details are to be finalised by Maharashtra State Electricity Board/ Government of Maharashtra with M/s. Enron Power Corporation, USA and the General Electric Company, USA.

Pending Power Plants of Orissa

2918. SHRI SUBASH CHANDRA NAYAK: Will the Minister of POWER be pleased to state:

(a) whether the proposal to set up some new power plants in Orissa is pending with the Union Government;

(b) if so, the generation capacity and